

COURT-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal Nos. 71 of 2015 , 62 of 2015 & 63 of 2015

Dated: 03rd December, 2015

In the matter of:-

A.No. 71 of 2015

**M/s Sai Regency Power Corporation Pvt. Ltd. Appellant(s)
Versus
Tamil Nadu Generation and Distribution Corporation Ltd. & Anr. ... Respondent(s)**

A.No. 62 of 2015

**Tamil Nadu Electricity Consumers Association Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission & Anr. ... Respondent(s)**

A.No. 63 of 2015

**Tamil Nadu Electricity Consumers Association Appellant(s)
Versus
Tamil Nadu Electricity Regulatory Commission & Anr. ... Respondent(s)**

ORDER

Bench not assembled today.

Post this batch of Appeals for further hearing on **18th January, 2016.**

Court Master